IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

CP-14/172/ND/2018

In the matter of:

Satish Kumar Chopra & Anr.

....PETITIONER

Vs.

Natasha Housing and Urban Development Bank

... RESPONDENT

SECTION:

Under Section 172

Order delivered on 15.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

For the Respondent/Corporate Debtor : -

For the RD(N)

For the Intervener

ORDER

None appears for the petitioner. Post the matter on 31.1.2018 for the appearance of the Petitioner.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 15.1.2018